- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. See No. L.T. 7406/15/12]

## Reports and Accounts (2009-10 and 2010-11) of various Memorial Halls, Museum and Library, Institute and Samiti and related papers.

THE MINISTRY OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i)(a) Annual Report and Accounts of the Victoria Memorial Hall, Kolkata, for the year 2010-11, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Memorial Hall.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 7763/15/12]

- (ii)(a) Forty-fourth Annual Report and Accounts of the Nehru Memorial Museum and Library, New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Library.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 7765/15/12]

- (iii)(a) Annual Report and Accounts of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2010-11, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

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(c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No. L.T. 7764/15/12]

- (iv)(a) Annual Report of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2010-11.
  - (b) Annual Accounts of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2010-11, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Samiti.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) and (b) above.

[Placed in Library. See No. L.T. 7766/15/12]

...(Interruptions)...

THE MINISTER OF URBAN DEVELOPMENT AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH): Sir, I have to make a statement ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Let us hear the Minister. ...(Interruptions)...

श्री सतीश चन्द्र मिश्राः पहले आप अपनी व्यवस्था दीजिए ...(व्यवधान)... पहले आप हाउस चलाने के बारे में बताएं ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Let us hear what the Minister says. ...(Interruptions)... Please go back to your seats. ...(Interruptions)... No, please ...(Interruptions)...

The House is adjourned for thirty minutes.

The House then adjourned at two minutes past twelve of the clock.

The House re-assembled at thirty-one minutes past twelve of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

SHRI M. VENKAIAH NAIDU: Sir, I have given an notice ...(Interruptions)...

श्री सतीश चन्द्र मिश्रा: मान्यवर, हमने आपसे कहा था कि आप ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Papers to be laid on the Table. Shri Jitendra Singh ...(Interruptions)...

## Report and Accounts (2011-12) of BEML Limited, Bangalore and related papers

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:-

- (a) Forty-eight Annual Report and Accounts of the BEML Limited, Bangalore, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. ...(Interruptions)...

[Placed in Library. See No. L.T. 8005/15/12]

- L Notifications of Ministry of Commerce and Industry
- II. Reports and Accounts (2011-12) of various corporations councils and federation and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Sir, on behalf of Shrimati D. Purandeswari, I lay on the Table-

- I (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce), under sub-section (3) of Section 17 of the Export (Quality Control and Inspection) Act, 1963:-
- (1) S.O. 1952 (E), dated the 22nd August, 2012, publishing the Export of Egg Products (Quality Control, Inspection and Monitoring) (Amendment) Rules, 2012.
- (2) S.O. 2046 (E), dated the 6th September, 2012, publishing the Export